

SPECIAL BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	ARUP KUMAR SETT VS H L SETT & SONS PVT LTD
UNDER SECTION	SEC. 59

Appearances (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Appellant
Mr. Yash Dalmia, Adv]

Mr. Sounak Mukhopadhyay, Adv.] For the Respondent
Mr. Sagnik Majumdar, Adv.]
Mrs. Anyapurba Banerjee, Adv.]

O R D E R

1. Ld. Counsel for the parties present.
2. At request of Ld. Counsel for the Applicant, one week's final opportunity granted for filing Rejoinder.
3. Post this matter thereafter for argument on **19.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**